

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,

PRINCIPAL BENCH AT NEW DELHI

Original Application No. 405 of 2025

Between:

Enigma Residents Welfare Association

... Petitioner

Vs

District Town Planner (DTP), GURUGRAM and Others

... Respondent's

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APPLICANT

**Through Counsel:**

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**SUBMISSION OF ADDITIONAL MATERIAL IN COMPLIANCE WITH ORDER DATED  
12.08.2025**

MOST RESPECTFULLY SHOWETH:

1. That the above matter was listed before this Hon'ble Tribunal on 12.08.2025, wherein this Hon'ble Tribunal was pleased to grant a short adjournment to enable the Applicant to place on record material indicating that the area concerned is earmarked as a green belt and that illegal construction is in progress on the said green belt.
2. That in compliance with the said order, the Applicant has now obtained photographs of the site in question, which clearly demonstrate the ongoing illegal construction activity over the earmarked green belt area.
3. That the said photographs are being filed herewith as Annexure A-1 (Colly.) for the kind perusal of this Hon'ble Tribunal.
4. That the filing of these additional photographs is necessary to substantiate the plea of the Applicant and assist this Hon'ble Tribunal in arriving at a just and fair decision in the matter.

PRAYER

In view of the above, it is most respectfully prayed that this Hon'ble Tribunal may graciously be pleased to:

- a) Take the additional photographs filed herewith on record in compliance with the order dated 12.08.2025; and
- b) Pass such other or further order(s) as this Hon'ble Tribunal may deem fit and proper in the facts and circumstances of the present case.

Filed by:



Seema  
Advocate for the Applicant  
Enigma Residents Welfare Association

Place: New Delhi  
Date:02 /09/2025

Photographs with Co-ordinates Stamped demonstrating the actual location of the Site:



*Seema*





*Seema*



Seema



Seema